

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 607  
IB-366/ND/2023  
IA/2863/2024 (New IA)

**IN THE MATTER OF:**

**Mr. Sumit Khaneja Through Ms. Gunjan Mittal, RP      ...PETITIONER**

**Section**

**U/s 94(1) of IBC, 2016**

**Order delivered on 05.06.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Adv. Satendra Kumar Rai, Adv. Saloni  
Sharma.

**For the RP**

:Adv. Satish Rai, Adv. Gaurav Raj  
Grover.

**ORDER**

**IA/2863/2024**

This is a report under Section 99 of IBC filed by the RP. Heard Ld. Counsel for the RP. Issue notice to the Personal Guarantor as well as Financial Creditors for filing their response and appearance to this report. Notice be issued by all modes and proof of service be filed. List the matter on **05.08.2024.**

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**